## File No. 10/63/2016-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 09th September 2016

## ORDER

In supersession to all earlier orders, the President, NCLT is pleased to order that the 13th September 2016 will be a holiday for all National Company Law Tribunal Benches on account of Id-ul-Zuha (Bakrid), in addition to 12th September 2016 which is already a holiday as per NCLT calendar. The cases fixed for 13th September (Tuesday) before all NCLT Benches will be taken up on Saturday the 17th September 2016 which shall be a working day for all NCLT Benches.

2 However, the Registry and Administrative offices of all NCLT Benches shall remain open on  $12^{th}$  September 2016 and  $17^{th}$  September 2016.

By Order of the National Company Law Tribunal

(Pankaj Garg) Secretary, NCLT Telephone: 24361688

## Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.

2. Hon'ble Members, National Company Law Tribunal.

3. Registrar, National Company Law Appellate Tribunal, New Delhi for information please.

4. Registrar, National Company Law Tribunal, New Delhi.

- 5. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Chennai/Gauhati/Hyderabad.
- 6. NCLT, web site/ Notice Board

7. The Institute of Chartered Accountants of India, ITO, New Delhi.

- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.

10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.

11. The All India Reporter Pvt. Ltd., 31-D 'B' Block, Delhi High Court, New Delhi.